

HEARING BOARD**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING FOR THE MONTH OF SEPTEMBER ,2013**

Date & Time	Oppn./Rectn. Number	Appln. Number	Name of the Attorneys	Hearing Officer	Remarks
09.09.2013 11.00 A.M.	720741	643274	MADAMSER & CO. (NEW DELHI)	Shri S. K. Pandey, Deputy Registrar of Trade Marks	
09.09.2013 11:15 A.M.	787229	1860805	Arjun T. Bhagat & Co. (Mumbai)	DO	
09.09.2013 11:30 A.M.	725019	864819	DELHI REGN. SERVICE. (DELHI)	DO	
09.09.2013 11:45 A.M.	791794	2093959	GOLPHA LABORATORIES LTD. (Mumbai)	DO	
10.09.2013 11.00 A.M.	58580	621593	INTERNATIONAL T.M. BUREAU. (Mumbai) -Vs- ALG INDIA LAW OFFICES	DO	
10.09.2013 11:15 A.M	716567	671497	BHARTI REGN. SERVICE (NEW DELHI) -Vs- REMFY & SAGAR	DO	
10.09.2013 11:30 A.M.	81488	575405	RELIANCE INDUSTRIES LTD. (Mumbai) -Vs- DEPENNING & DEPENNING	DO	
10.09.2013 11:45 A.M.	112333	666987	P.C.N. RAGHUPATHY (CHENNAI) -Vs- L.S. DAVAR & CO.	DO	
11.09.2013 11.00 A.M.	62022	576150	INDIA SANITARY INDUSTRIES (DELHI) -Vs- TRADE MARK REGISTRATION BUREAU	DO	
11.09.2013 11:15 A.M	202347	656424	MADAMSER & CO. (DELHI) -Vs- P.T.MASPION	DO	
11.09.2013 11:45 A.M.	204455	1115920	SHUKLA TARDE MARK COMPANY (KOLKATA)	DO	
12.09.2013 11:15 A.M	229138	794031	MADAMSER & CO. (N. DELHI) -Vs- WAKHARIYA & WAKHARIYA	DO	
12.09.2013 11:30 A.M.	716664	761733	FATEHCHAND C. SHAH & CO. (MUMBAI) -Vs- D.SEN & CO.	DO	
13.09.2013 11.00 A.M.	155481	684729	DASWANI & DASWANI (HYDERABAD) -Vs- S.MAJUMDAR & CO.	DO	
13.09.2013 11:30 A.M.	176439	703730	D.SEN & CO. (KOLKATA) -Vs- TRADE MARK REGISTRATION BUREAU	DO	

13.09.2013 11:45 A.M.	59422	584811	USHA WELDS LTD. (PATNA) -Vs- L.S. DAVAR & CO.	Shri S. K. Pandey, Deputy Registrar of Trade Marks	
16.09.2013 11:00 A.M.	166966	668523	FRANCO- INDIAN REMIDIES PVT. LTD. (Mumbai) -Vs- KLAR SCHEN PVT. LTD.	DO	
16.09.2013 11:15 A.M.	732306	753064	DASWANI & DASWANI (KOLKATA) -Vs- S.MAJUMDAR & CO.	DO	
16.09.2013 11:30 A.M.	713605	656420	DASWANI & DASWANI (KOLKATA) -Vs- S.MAJUMDAR & CO.	DO	
16.09.2013 11:45 A.M.	59438	584810	USHA WELDS LTD. (PATNA) -Vs- THE ACME CO.	DO	
16.09.2013 12:00 P.M.	2225	375632	SONOTONE ELECTRONICA -Vs- KRISHNA & SAURASTRI	DO	
17.09.2013 11:00 A.M.	59278	635104	THE ACME CO. (NEW DELHI) -Vs- TRADE MARK REGISTRATION BUREAU	DO	
17.09.2013 11:15 A.M.	215490	644584	REMFY & SAGAR (NEW DELHI) -Vs- D.SEN & CO.	DO	
17.09.2013 11:30 A.M.	221519	644535	MANOJ G. MENDA (MUMBAI) -Vs- S.MAJUMDAR & CO.	DO	
18.09.2013 11:00 A.M.	213556	737368	MAKHIJA & CO. (THANE) -Vs- L.S. DAVAR & CO.	DO	
18.09.2013 11:15 A.M.	59277	633477	THE ACME CO. (N. DELHI) -Vs- TRADE MARK REGISTRATION BUREAU.	DO	
18.09.2013 11:30 A.M.	170476	773166	MADAMSER & CO. (DELHI) -Vs- DASWANI & DASWANI.	DO	
18.09.2013 11:45 A.M.	720289	527793	S.M.GUPTA & CO. (DELHI) -Vs- SHUKLA TRADE MARK CO.	DO	
19.09.2013 11:00 A.M.	117118	811599	WORLDWIDE REGISTRATION BUREAU (NEW DELHI) -Vs- TRADE MARK REGISTRATION BUREAU.	DO	
19.09.2013 11:15 A.M.	225054	814334	LAW & PRUDENCE (MUMBAI) -Vs- ANJAN SEN & ASSOCIATES	DO	
19.09.2013 11:30 A.M.	231362	728149	D.P.AHUJA & CO. (KOLKATA) -Vs- M.P.MIRCHANDANI & CO.	DO	
19.09.2013 11:45 A.M.	732228	755617	WORLDWIDE REGISTRATION BUREAU (NEW DELHI) -Vs- S.S.DATTA & ASSOCIATES	DO	

20.09.2013 11.00 A.M.	169076	811418	DELHI REGISTRATION SERVICE (DELHI) -Vs- S.MAJUMDAR & CO.	Shri S. K. Pandey, Deputy Registrar of Trade Marks	
20.09.2013 11:30 A.M.	171507	789832	MADAMSER & CO. (DELHI) -Vs- S.MAJUMDAR & CO.	DO	
20.09.2013 11:45 A.M.	710724	779564	S.MAJUMDAR & CO. (KOLKATA) -Vs- SHUKLA TRADE MARK CO.	DO	
